"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Clinical Establishments (Registration and Regulation) Bill, 2010 as passed by Lok Sabha at its sitting held on the 3rd May, 2010."

Sir, I lay a copy each of the Bills on the Table.

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

डा. प्रभा ठाकुर (राजस्थान) : महोदय, मैं "पंचायती राज संस्थाओं के माध्यम से महिलाओं को शक्तियां प्रदान करना" विषय पर महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2009-10) के तीसरे प्रतिवेदन की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखती हूं।

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Second Report of the Department-related Parliamentary Standing Committee on Rural Development for Demands for Grants (2009-10) of Department of Land Resources

THE MINISTER OF RURAL DEVELOPMENT (SHRI C.P. JOSHI): Sir, I make a statement regarding status of implementation of recommendations contained in the Second Report of the Department-related Parliamentary Standing Committee on Rural Development for Demands for Grants (2009-10) of Department of Land Resources.

Status of implementation of recommendations/observations contained in the Second Report of Department-related Parliamentary Standing Committee on Information and Technology

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): Sir, I make a statement regarding status of implementation of recommendations/ observations contained in the Second Report of the Department-related Parliamentary Standing Committee on Information Technology.

LEAVE OF ABSENCE

MR. DEPUTY CHAIRMAN: I have to inform Members that a fax letter has been received from Dr. Dasari Narayana Rao, stating that he is unable to attend the House due to ill health. He has, therefore, requested for grant of Leave of Absence for the entire current (219th) Session of the Rajya Sabha.